

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA NO.375/98

Wednesday, the 11th day of March 1998

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Nirmala M.T.  
Alackalathu House  
Munukayam P.O.  
Paingana

...Applicant

(By advocate: Mr TK Devarajan)

Versus

1. The Supdt. of Post Offices  
Changanacherry Division  
Changanacherry P.O.

2. The Postmaster General  
Central Region  
Kochi - 682 016

...Respondents

(By advocate Mr James Kurian)

The application having been heard on 11.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant who has applied for selection  
and appointment to the post of Extra Departmental Branch  
Postmaster, Kanam P.O., apprehends that her candidature  
may not be considered by the first respondent for the  
reason that her name has not been sponsored by the  
employment exchange. However, the applicant states  
that she has got her name registered with the employment  
exchange and has the requisite qualifications. The  
applicant has, therefore, filed this application for  
a direction to the first respondent to consider her  
candidature also in the selection process scheduled to be  
held shortly for appointment to the post of EDBPM, Kanam  
P.O., notwithstanding the fact that her name has not been  
sponsored by the employment exchange.

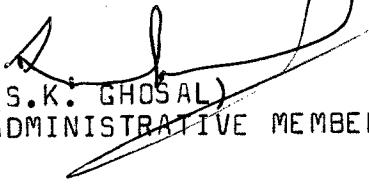
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2. When the application came up for hearing today, learned counsel for the respondents ~~stated that~~ in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the candidature of the applicant would also be considered by the respondents though her name has not been sponsored by the employment exchange.

3. In the light of what is stated by the learned counsel for the respondents and as agreed to by the learned counsel for the applicant, the application is disposed off with a direction to the first respondent to consider the candidature of the applicant also in the selection process to be held shortly for appointment to the post of Extra Departmental Branch Postmaster, Kanam P.O., without insisting on her name being sponsored by the employment exchange.

No order as to costs.

Dated 11th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

aa.

  
(A.V. HARIDASAN)  
VICE CHAIRMAN